NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **07.07.2025** (MONDAY)
CHENNAI BENCH **(HYBRID MODE)**

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 309/2025 For Stay IA No. 914/2025 To dispense with IA No. 915/2025	FirstStep Ventures Ltd Resolution Applicant of Frontier Lifeline Pvt Ltd Vs S. Rajagopal Chairman- Monitoring Committee of Frontier Lifeline Pvt Ltd	Mr. Anirudh Krishnan	
2.	Comp App (AT) (CH) No. 73/2025 For Stay IA No. 741/2025	Five Furlong Foundation Vs Kalpesh Rameshchandra Patel & 11 Ors	Mr. R Swarnavel	Mr. AM Sridharan R1 R2

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	TA (AT) No. 130/2021 (Comp App (AT) No. 100/2019) For Amendment IA No. 121/2023	Mangala Investments Limited & 4 Ors. Vs Canara Land Investments Ltd & 4 Ors	Ms. Simran R Gurnani	Mr. Prithvi Raj JS
4.	Comp App (AT) (CH) (Ins) No. 177/2021 For Stay IA No. 360/2021	Southern Power Distribution Company of Telangana Ltd Vs Kalvakolanu Murali Krishna Prasad, RP of Vaksh Steel Pvt Ltd & 2 Ors.	Mr. Adtihya Reddy	Ms. A Sandhya Rani R1 Mr. Y Suryanarayana R2 Mr. Shabeer Ahmed R3
5.	IA No. 746/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 407/2024 For Exemption IA No. 1110/2024 For Additional Docs IA No. 1109/2024	Sumit Binani RP of KSK Mahanadi Power Company Ltd. Vs Water Resources Department, The Executive Engineer & Anr.	Mr. Allwin Godwin	Mr. Atul Jha

6.	IA No. 355/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 132/2025 For Stay IA No. 354/2025 For Exemption IA No. 356/2025	Rahul Devarabhotla & 9 Ors. Vs Prasanna Kumar Rath, RP of Value Designbuild Pvt Ltd & 2 Ors.	Mr. K Gowtham Kumar	Mr. Bilal Ali – R1 Mr. H Arunachalam R2
7.	IA No. 653/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 229/2025 For Additional Docs IA No. 652/2025 To dispense with IA No. 655/2025	Atchut Institute of Excellence Vs LEO Meridian Infrastructure Projects & Hotels Ltd.	Ms. Ambili Menon	Mr. Edward James

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	IA No. 921/2025 (For Urgent listing) in Comp App (AT) (CH) No. 107/2023 For Urgent Hearing IA No. 1217/2024	Vishnu Nischal Rajkumar Vs Radha Krishnna Mills Ltd & 12 Ors.	Mr. Krishna Ravindran	Mr. R Vidhya Shankar R1 R2 R6 R7 R9-R13
9.	Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No. 557/2023 For Stay IA No. 556/2023 To Vacate Stay IA No. 493/2025	Sunbeam Structurals Pvt. Ltd. Vs Sachin Srinivas Bhattad, RP of G K Industrial Park Pvt. Ltd. & 3 Ors. WITH	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan R4
10.	Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No. 558/2023 For Exemption IA No. 559/2023	KG Muralidharan Vs Sachin Shrinivas Bhattad, RP of G K Industrial Park Pvt Ltd & 3 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan R4
11.	Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No.567/2023 For Exemption IA No.566/2023 For Additional docs IA No. 565/2023	Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt Ltd Vs Edelweiss Asset Reconstruction Company Ltd & 2 Ors. WITH	Mr. Raj Kumar Jhabakh	Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2 Mr. Anirudh Krishnan R3
12.	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No. 701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivas Bhattad & Anr. WITH	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1

13.	Comp App (AT) (CH) (Ins) No. 263/2023	Premier Chennai Properties Limited	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1
	For Exemption	Vs		Mr. Bhagavath
	IA No. 824/2023	Sachin Srinivas		Krishnan- R3
		Bhattad, RP & 2 Ors		

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022, 292 & 293/2023	Kodali Vijaya Rani Vs Quantum Build Tech Ltd & 8 Ors	Mr. K Rajendran	Mr. R Arumugam-R1 Mr. Y Suryanarayana R3, R6-R8
15.	Comp App (AT) (CH) (Ins) No. 216/2023	Metals and Metal Electric Pvt Ltd Vs Prince Foundations Ltd.	Mr. Bharat B Jain	Mr. KK Vijay Vigneshwar
16.	Comp App (AT) (CH) No. 72/2024 For Stay IA No. 1095 & 1096/2024	Pavan Kumar Kachibhatla & Anr. Vs Skilworth Technologies Pvt Ltd & 6 Ors.	Mr. Thriyambak J Kannan	Mr. Arvind AS R1 R3 R4 Mr. Vinod Kumar R7
17.	Comp App (AT) (CH) (Ins) No. 77/2024	ICICI Bank Ltd. Vs Compar Estates and Agencies Pvt. Ltd.	Shivakumar & Suresh	Mr. CV Shailendran
18.	Comp App (AT) (CH) (Ins) No. 147/2024 For Exemption IA No. 396/2024	Kamma Srinivasa Rao, Suspended Director of Ranchi Expressways Limited Vs State Bank of India & Anr.	Mr. Sandeep Bajaj	Mr. Pranava Charan R1
19.	Comp App (AT) (CH) (Ins) No. 28/2024 For Exemption IA No. 92/2024 For Stay IA No. 93/2024	Kamma Srinivasa Rao, Suspended Director of Ranchi Expressways Ltd Vs State Bank of India & Anr	Mr. Sandeep Bajaj	Mr. Pranav Charan- R1 Mr. P Ravi Charan-R2
20.	Comp App (AT) (CH) (Ins) No. 166/2024 For Exemption IA No. 440/2024	Rythm Jain Vs Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar

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21.	Comp App (AT) (CH) (Ins) No. 177/2024 For Exemption IA No. 484/2024	Rythm Jain Vs Atlantic Spinning & Weaving Mills Ltd. Rep by its Liquidator Sujatha Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
22.	Comp App AT) (CH) (Ins) No. 199/2024	Atlantic Spinning and Weaving Mills Ltd Rep. by its Liquidator Sujata Chattopadhyay Vs Somil K. Ne. Gandhi Proprietor, Sir Cloth Manufacturer Co. & 3 Ors.	Mr. VV Sivakumar	Mr. Ankur Goel R1
		WITH		
23.	Comp App (AT) (CH) (Ins) No. 252/2024	Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay Vs Rythm Jain & 2 Ors WITH	Mr. VV Sivakumar	
24.	Comp App (AT) (CH) (Ins) No. 466/2024 For Exemption IA No. 1271/2024	Sansar Investment & Finance Company Pvt Ltd Vs Atlantic Spinning and Weaving Mills Ltd Through its Liquidator, Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
25.	Comp App (AT) (CH) (Ins) No. 103/2025 For Exemption IA No. 283 & 284/2025 For Stay IA No. 285/2025	Sansar Investment & Finance Company Pvt Ltd Vs Atlantic Spinning & Weaving Mills Ltd. Through its Liquidator Sujata Chattopadhyay & 2 Ors.	Mr. Ankur Goel	Mr. VV Sivakumar- R1
26.	Comp App (AT) (CH) (Ins) No. 104/2025 For Exemption IA No. 286 & 289/2025 For Stay IA No. 287/2025 For Additional docs IA No. 288/2025	Rythm Jain & Anr. Vs Atlantic Spinning and Weaving Mills Ltd & 2 Ors	Mr. Ankur Goel	Mr. VV Sivakumar- R1
27.	Comp App (AT) (CH) (Ins) No. 301/2024 For Direction IA No. 796/2024 For Exemption IA No. 797/2024 For Stay IA No. 798/2024 Leave to file IA No. 1092/2024	Bhalakh Realtors Pvt Ltd & Anr. Vs N. Kumar, RP of Sheltrex Developers Pvt Ltd & Anr.	Ms. Arva Merchant	Mr. B Ramana Kumar R1 Mr. Kaushik N Sharma R2

28.	Comp App (AT) (CH)	Immaneni Eswara Rao	Mr. Y Suryanarayana	Mr. TVL Narasimha
	(Ins) No. 75/2025	Erstwhile IRP of Apex		Rao- R1
		Meadows Pvt Ltd		Mr. VRN Prashanth-
		Vs		R2
		Baisetty Ajay Kumar &		
		Anr.		

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29.	TA (AT) No. 17/2022 (Comp App (AT) No. 326/2018)	C.J George & 3 Ors Vs Synthite Industries Pvt. Ltd. & Anr. WITH	Mr. TK Bhaskar	Mr. CV Shailendran
30.	Comp App (AT) (CH) No. 126/2022	CJ George & 3 Ors. Vs Synthite Industries Ltd & 22 Ors	Mr. TK Bhaskar	Mr. CV Shailendran R1, R8, R9, R14
31.	TA (AT) No. 73/2021 (Comp App (AT) No. 146/2020)	Ammana Bio Pharma Ltd & 7 Ors. Vs BR Jayaram & 2 Ors.	Mr. SP Chokalingam	Mr.Y Suryanarayana R1 Mr. Subesh K. Sahoo R2
32.	TA (AT) No. 133/2021 (Comp App (AT) No. 25/2020 For Stay IA No. 510/2020)	Nirej V. Paul & Anr Vs The Canning Industries Cochin Ltd. & 16 Ors	Dr. KS Ravichandran, PCS	Mr. Srikant Mohan R1
33.	TA (AT) No. 173/2021 (Comp App (AT) (Ins) No. 606/2020 For Stay IA No. 1619/2020 For Exemption IA No. 1620/2020)	Sepco Electric Power Construction Corporation Vs Sumit Binani, IRP of KSK Mahanadi Power Company Ltd. & 2 Ors.	Archeus Law	Shardul Amarchand Mangaldas & Co-R1
34.	Comp App (AT) (CH) (Ins) No. 43/2022 For Stay IA No. 91/2022	Bank of India Vs CA GV Ravikumar & 3 Ors	Mr. FB Benjamin George	Mr. B Ramana Kumar R1
35.	Comp App (AT) (CH) (Ins) No. 58/2022 For Stay IA No. 116/2022 For Exemption IA No.118/2022 Leave to file IA No. 566/2022	Ashique Ponnamparambath Suspended Director, Platino Classic Motors Pvt. Ltd. Vs BMW India Pvt Ltd & Anr.	Mr. S Eshwar	Mr. Diwakar Maheshwari- R1
36.	Comp App (AT) (CH) (Ins) No. 226/2022 For Exemption IA No. 484/2022	Sunder Steel Industries Vs Sri Gopikrishna Infrastructure Pvt Ltd	Mr. Kumarpal R. Chopra	Mr. Alluri Krishnam Raju
37.	Comp App (AT) (CH) (Ins) No. 235/2022 For Stay IA No. 503 & 504/2022	P Dot G Constructions Pvt Ltd Vs KR Giri Babu & Anr.	Mr. P Rajkumar Jhabakh	Dr. P. Jagadeesan- R1

38.	Comp App (AT) (CH) (Ins) No. 125/2023 For Urgent Listing IA No. 425/2023 For Stay IA No. 426/2023	Sutanu Sinha, Liquidator of IVRCL Ltd Vs Litostroj Power D.O.O WITH	Mr. Nithyavendhan K	Mr. Arun Karthik Mohan
39.	Comp App (AT) (CH) (Ins) No. 224/2023	Litostroj Power D.O.O. Vs IVRCL Limited & Anr.	Mr. Arun Karthik Mohan	Mr. Nithyavendhan K
40.	Comp App (AT) (CH) (Ins) No. 40/2024 For Stay IA No. 118/2024	PK Ramesh, Suspended Director of Call Express Constructions (India) Pvt Ltd Vs The India Cements Ltd. & Anr.	Mr. Pranav Charan	Mr. Gautam S Raman R1
41.	Comp App (AT) (CH) (Ins) No. 241/2024 For Stay IA No. 640/2024	Ashok Sethia, Director and Authorised Rep of Anjani PRS Blends Pvt Ltd & Anr. Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Transformers & Switchgears Ltd.	Ms. Shubharanjani Ananth	Mr. AG Sathyanarayana

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

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